BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 317/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Sunil Beriwal		
		Satyalaxmi Tradelink Pvt Ltd.		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SHADAB	SHABBIR ABBASI ADV	operational Creditor	

## ORDER

Ld. Counsel for the petitioner made a request for adjournment on the ground that there are chances of settlement between the parties. Prayer is allowed.

List on 10/11/2017 for admission.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

81